

- (iii) (a) Forty-first Annual Report and Accounts of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (2) Statement each (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 707/16/14]

- III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 29 and sub-section (4) of Section 30 of the Central Agricultural University Act, 1992:—
- (a) Annual Report of the Central Agricultural University, Imphal, Manipur, for the year 2011-12.
- (b) Annual Accounts of the Central Agricultural University, Imphal, Manipur, for the year 2011-12, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (d) Review by Government on the Annual Accounts of the above University.
- (2) Statement each (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (1) and (2) See No. L.T. 704/16/14]

Notifications of Ministry of Consumer Affairs, Food and Public Distribution

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री राव साहेब दादाराव दानवे) : महोदय, मैं विधिक माप विज्ञान अधिनियम, 2009 की धारा 52 की उप धारा (4) के अधीन विधिक माप विज्ञान (पैकेज में रखी वस्तुएं) (संशोधन) नियम, 2014 को प्रकाशित करने वाली उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (उपभोक्ता मामले विभाग) की अधिसूचना सं. सा.का.नि. 137, दिनांक 21 जून, 2014 की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 712/16/14]

SHRI NARESH AGRAWAL: Sir, I have a point of order. ... (*Interruptions*) ...

MR. DEPUTY CHAIRMAN: Let me finish this formal business.